

(g) to (i) There was a plan to set up an Animal Energy Centre in the Seventh Plan. However, the Centre could not be set up due to financial constraints. The Central Government does not provide yearly subsidy for Draught Animal Power.

#### Reservation in Promotion

2254. SHRI R.S. GAVAI :  
SHRI JOGENDRA KAWADE :

Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Personnel and Training has issued five OMs during 1997 abolishing the system of reservation in promotions;

(b) whether these are based on the Court's judgement;

(c) if so, whether the Government could not be able to put its view point before the court properly;

(d) the details of the Government counsels appeared before the Court;

(e) whether issuance of these OMs has any relevance to the rights confined to the people belonging to the Scheduled Castes and Scheduled Tribes in the Constitution; and

(f) if so, the Government's views in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) to (f) Do not arise.

[Translation]

#### Pending Projects of Maharashtra

2255. SHRI R.S. GAVAI : Will the PRIME MINISTER be pleased to state:

(a) whether several projects of Maharashtra are lying pending with the Union Government for approval;

(b) if so, since when these projects are lying pending; and

(c) the reasons for not according approval to these projects and the time by which these projects are likely to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) :

(a) No project pertaining to the State of Maharashtra is pending at present in the Planning Commission for approval.

(b) and (c) Does not arise.

[English]

#### Criteria for Special Allocation

2256. SHRIMATI SURYAKANTA PATIL : Will the PRIME MINISTER be pleased to state:

(a) the criterion adopted while providing special allocation to each of the States during the current plan-period;

(b) whether the measures have been taken to remove the disparity between the development plan and the allocated amount;

(c) whether any discussion was held with the States regarding the problems for which additional funds are required continuously; and

(d) whether Planning Commission has taken any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) The criteria adopted in the allocation of Central Assistance to the State Plans are laid down in the revised Gadgil Formula as approved by the National Development Council in 1991. The Formula provides 7.5 per cent of the funds for special problems of the States. While finalising the Annual Plans of the States, the Planning Commission takes into account their special problems, particularly those of the less developed States and funds are provided accordingly.

[Translation]

#### Job Oriented Schemes

2257. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to launch job oriented schemes by food processing industries in the Eastern Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The Plan Schemes launched by Ministry of Food Processing